

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO- 938  
TO BE ANSWERED ON- 14/12/2022

**SCHEMES FOR STS IN WEST BENGAL**

938 SHRI BIKASH RANJAN BHATTACHARYYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being run by Government for education, health, economic empowerment, and rehabilitation for the Scheduled Tribes (STs) in West Bengal;
- (b) the allocation of funds and fund status on the various schemes being run in West Bengal for last five years; and
- (c) the fund allocation and fund status of Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) in West Bengal for last five years?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a):** The Ministry of Tribal Affairs is the Nodal Ministry for overall policy planning and coordination of programmes for development of STs. Besides, 41 Central Ministries / Departments have been mandated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year for tribal development including education, health and economic empowerment. The details of the schemes are available in public domain at <https://stcmis.gov.in>.

A brief on Schemes/Programmes run by the Ministry of Tribal Affairs, inter alia, for Education, Health, Economic Empowerment in tribal areas including in West Bengal is provided at **Annexure A**

**Rehabilitation of Scheduled Tribes in West Bengal:** Government of India has enacted the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, (RFTCLARR) 2013. The second Schedule to the RFTCLARR Act, 2013 provides for rehabilitation and resettlement for all the affected families in addition to the compensation for land owners that is provided in the first schedule to the Act. The Third Schedule provides for infrastructural amenities for a reasonably habitable and planned settlement

in the resettlement area. Since the land acquisition, rehabilitation and resettlement are undertaken by the State Governments, the needs of the displaced persons are to be addressed during these processes by the provision of infrastructural facilities and livelihood opportunities to these persons after due assessment. Hence, the provisions of various schemes of the Central and State Governments are utilized for this purpose.

**(b):** The allocation for welfare of scheduled tribes is as per **Statement 10b** enclosed in Expenditure Profile of Union Budget. There are no State-specific allocations made therein. However, Ministry makes proposal-based allocations. The details of funds sanctioned for various schemes being run in West Bengal for the last five years are available in public domain at <https://stcmis.gov.in> and at ‘**State Governments / Other State Agencies Report**’ therein. The fund status of various schemes being run in West Bengal by Ministry of Tribal Affairs for last five years is stated in **Annexure B**.

**(c):** Under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS), till the year 2020-21, 100% grants were provided to the State Governments with notified STs, including Government of West Bengal, for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. for the development of Scheduled Tribes (ST).

During 2021-22, Ministry has revamped ‘SCA to TSS’ into ‘Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)’ with the aim of transforming villages with significant tribal population into model village (Adarsh Gram) wherein ST people would have access to basic services and infrastructure facilities to enable them lead a dignified living and utilize their inherent potential to the fullest.

The details of the funds released and utilization thereof, as available with the Ministry, in respect of West Bengal under the scheme of ‘SCA to TSS’ / ‘PMAAGY’ during last 5 years is as under:

<b>(Rs. in lakh)</b>			
<b>Name of Scheme</b>	<b>Year</b>	<b>Fund Released</b>	<b>UC Submitted</b>
SCA to TSS	2017-18	5397.11	5397.11
	2018-19	5833.41	5833.41
	2019-20	5862.58	5862.58
	2020-21	3746.00	3746.00
PMAAGY	2021-21	0.00	-
	2022-23	2685.06	-

## ANNEXURE A

**Statement in reply to part (A) of Rajya Sabha Unstarred Question No. 938 regarding “Schemes for STs in West Bengal” raised by Shri Bikash Ranjan Bhattacharyya for answer on 14.12.2022.**

A brief on Schemes/Programmes, inter alia, for Education, Health, Economic Empowerment in tribal areas including West Bengal is provided below:

### **Education:**

**National Fellowship and Scholarship for Higher Education of ST Students** scheme provides financial assistance for pursuing M.Phil and PhD in Universities and for pursuing graduate and post graduate courses in top Institutes like IIT/AIIMS etc . Under the Scheme **National Overseas Scholarship (NOS) to the ST Students for Studies Abroad**, financial assistance is provided to ST students for pursuing higher studies abroad. **Pre-Matric Scholarship Scheme** is a Centrally Sponsored Scheme under which financial assistance is provided to ST students studying in classes IX and X. **Post Matric Scholarship Scheme** is another Centrally Sponsored Scheme under which financial assistance is provided to ST students studying beyond class X. The scheme of **Eklavya Model Residential School (EMRS)** was made a Central Sector Scheme in the year 2018-19 to provide quality upper primary, secondary, and senior secondary level education (Class 6th to 12th) to Scheduled Tribes (ST) students in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. This scheme was earlier funded as one of the components of the programme of Grants under Article 275(1) of the Constitution of India. Under the revamped scheme of EMRS the enhanced construction cost is sanctioned @ Rs. 37.80 cr per school for plain area and Rs. 48 cr for hilly, NE & LWE area. Besides, an amount of Rs. 1.09 lakh per student per annum is also provided towards recurring expenditure. During the last Academic year around 1.05 lakh students were enrolled in various EMRSs across the country. Further, Ministry also implements various schemes where funds are released, inter alia, for educational development of tribal communities as a sub-component, viz. Grants under Article 275(1) of the Constitution, Special Central Assistance to Tribal Sub-Plan (SCA to TSP) [now Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)], Aid to Voluntary Organizations working for the welfare of Scheduled Tribes and Development of Particularly Vulnerable Tribal Groups (PVTGs).

### **Health:**

Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes various sectors including health. Under the scheme of Grants under Article 275 (1) of the Constitution of India, fund is provided by this Ministry, based upon proposals received from the State Government. Besides, from ‘SCA to TSS’ (now Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)) also funds are provided for health sector.

During 2022-23, under Scheduled Tribe Component, Department of Health and Family Welfare is running schemes like Ayushman Bharat- Pradhan Mantri Jan Arogya Yajana, Flexible Pool for RCH & Health System Strengthening under National Health Programme and National Urban Health Mission, Human Resources for Health and Medical Education, Pradhan Mantri Ayushman Bharat Health Infrastructure Mission, Strengthening of State Drug Regulatory System and Tertiary Care Programmes.

### **Economic Empowerment:**

Pradhan Mantri Janajatiya Vikas Mission (PMJVM) started from 2020-21 by merger and extension of two existing schemes for promotion of Tribal Livelihood i.e. (a) Institutional

Support for Development and Marketing of Tribal Products/Produce; (b) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP; Equity Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDC) and Venture Capital Funds for STs are other schemes run by the Ministry.

During 2021-22, Ministry has revamped 'SCA to TSS' into 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' with the aim of transforming villages with significant tribal population into model village (Adarsh Gram) wherein ST people would have access to basic services and infrastructure facilities to enable them lead a dignified living and utilize their inherent potential to the fullest.

Funding under Scheme of Grants under Article 275(1) is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State.

**Annexure B**

**Statement in reply to part (B) of Rajya Sabha Unstarred Question No. 938 regarding “Schemes for STs in West Bengal” raised by Shri Bikash Ranjan Bhattacharyya for answer on 14.12.2022.**

The fund status of the various schemes being run in West Bengal by Ministry of Tribal Affairs for last five years:

**A. The amount of funds released for the State of West Bengal under Article 275(1) during the last 5 years (as on 06.12.2022) is as under: -**

**(Rs. In lakh)**

<b>Year</b>	<b>Funds Released</b>	<b>Utilization Certificate pending by State Government</b>
2017-18	5376.51	0.00
2018-19	9235.725	0.00
2019-20	12127.17	0.00
2020-21	4041.14	0.00
2021-22	0.00*	--

\*No funds released due to pending Utilization Certificates (UC).

**B. Grants released under Pradhan Mantri Janjatiya Vikas Mission:**

Grants released under the schemes to West Bengal during the last five years are as below:

**(Rs. in lakh)**

<b>Name of scheme</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
Institutional Support for Development & Marketing of Tribal Products/ Produce	431.47	-	85.00
Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP	-	-	657.16

The details of VDVKs sanctioned in West Bengal (till August 2022) are as below:

<b>Total No. of VDVKs</b>	<b>Total No. of beneficiaries/forest gatherers</b>	<b>Amount Sanctioned (in Rs. lakhs)</b>	<b>Trainings completed by VDVKs</b>
22	6719	329.35	0

**C. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS/ 'PMAAGY'):**

The details of the funds released and utilization reported thereof by the State Government of West Bengal under the scheme of 'SCA to TSS' / 'PMAAGY' during last 5 years is as under:

**(Rs. in lakh)**

<b>Name of Scheme</b>	<b>Year</b>	<b>Fund Released</b>	<b>UC Submitted</b>
SCA to TSS	2017-18	5397.11	5397.11
	2018-19	5833.41	5833.41
	2019-20	5862.58	5862.58
	2020-21	3746.00	3746.00
PMAAGY	2021-21	0.00	-
	2022-23	2685.06	-

**D. National Education Society for Tribal Students (NESTS):**

Fund released by NESTS to West Bengal from 2020-21 and the Fund status are as under:

**Status of Non-Recurring funds released to PSUs for construction in West Bengal**

**(Rs. In lakh)**

<b>F.Y.2020-21</b>		<b>F.Y.2021-22</b>		<b>F.Y.2022-23</b>
<b>Funds Released</b>	<b>Utilization of funds</b>	<b>Funds Released</b>	<b>Utilization of funds</b>	<b>Funds Released</b>
800	0.00	0.00	0.00	0.00

**Status of Recurring funds released to State Society for running of EMRSs in West Bengal**

**(Rs. In lakh)**

<b>FY 2020-21</b>		<b>FY 2021-22</b>		<b>FY 2022-23</b>
<b>Fund Released</b>	<b>Utilization of fund</b>	<b>Fund Released</b>	<b>Utilization of fund</b>	<b>Fund Released</b>
1262.45	529.85	-	-	-

recurring Funds could not be released during last year and current year (till date) due to outstanding UCs.

**E. Details of Fund released and Fund utilized during last 5 years under Pre-Matric and Post-Matric scholarship scheme for West Bengal**

(Rs in Lakh)

Sl. No.	Scheme name	F.Y 2017-18		F.Y 2018-19		F.Y 2019-20		F.Y 2020-21		F.Y 2021-22	
		Fund released	Fund Utilized	Fund released	Fund Utilized	Fund released	Fund Utilized	Fund released	Fund Utilized	Fund released	Fund Utilized
1	Pre-matric scholarship Scheme for ST students	0.00	0.00	584.62	584.62	894.18	894.18	788.22	788.22	912.51	0.00*
2	Post-matric scholarship Scheme for ST students	2807.89	2807.89	2219.39	2219.39	2411.00	2411.00	2256.42	2256.42	3872.05	0.00*

\* Fund utilization certificate is yet to be received from the State.

**F. Statement of funds released and Utilized in respect of Scheme of Development of PVTGs in respect of State of West Bengal:**

(Rs. in lakh)

FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22	
Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund
330.75	330.75	843.42	843.42	437.47	437.47	519.40	519.40	0.00	0.00

**G. Status of fund released to West Bengal and UCs due under the scheme 'Support to TRIs':**

(Rs. In lakhs)

Fund Released					UC Due				
2017-18	2018-19	2019-20	2020-21	2021-22	2017-18	2018-19	2019-20	2020-21	2021-22
215.45	380.15	149.25	0	0	0	225	108.81	0	0

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